

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 303 of 2020

IN THE MATTER OF:

ASREC (India) Ltd.

...Appellant

Versus

Divyesh Desai

...Respondent

Present:

For Appellant: **Though present but did not mark attendance.**

For Respondent: **None**

ORDER

19.02.2020 It is stated that arguing counsel is not available.

List the Appeal as fresh cases on **25th February, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)